

No.K-11019/07/2018-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

....

Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 06th August, 2018.

NOTIFICATION

In exercise of the powers conferred by article 223 of the Constitution of India, the President is pleased to appoint Dr. Justice Ravi Ranjan, senior-most Judge of the Patna High Court, to perform the duties of the office of Chief Justice of that High Court with effect from the date Shri Justice Rajendra Menon relinquishes charge of the office of the Chief Justice of the Patna High Court consequent upon his transfer as the Chief Justice of the Delhi High Court and till Shri Justice Mukeshkumar Rasikbhai Shah assumes the charge of his office as the Chief Justice of the Patna High Court.


6/8/2018

(Rajinder Kashyap)

Joint Secretary to the Government of India
Tele: 2338 3037

To

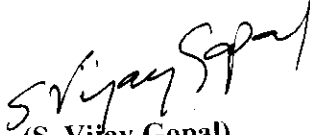
The Manager,
Government of India Press,
FARIDABAD

No. K-11019/7/2018-US.II

Dated 06.08.2018

Copy to:-

- 1 Shri Justice Rajendra Menon, Chief Justice, Patna High Court, Patna.
- 2 Dr. Justice Ravi Ranjan, Judge, Patna High Court, Patna.
- 3 The Secretary to the Governor of Bihar, Patna.
- 4 The Secretary to the Chief Minister of Bihar, Patna..
- 5 The Secretary to the Chief Justice, Patna High Court, Patna.
- 6 The Chief Secretary, Government of Bihar, Patna.
- 7 The Registrar General, Patna High Court, Patna.
- 8 The Accountant General, Govt. of Bihar, Patna.
- 9 The President's Secretariat, (CA.II Section), New Delhi
- 10 PS to Principal Secretary to the Prime Minister, New Delhi.
- 11 Addl. Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 12 PS to ML&J/PSO to Secretary (Justice)/JS(J.I)/DS(ANS)/US.II/S.O.(Desk).
- 13 Notification copy uploaded on the website of the Department of Justice,
Government of India, New Delhi at www.doj.gov.in.


(S. Vijay Gopal)

Under Secretary to the Government of India
Tele: 2338 2978